

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1382(KB)2020  
IA(I.B.C)/419(KB)2024, IA(I.B.C)/534(KB)2024,  
IA(I.B.C)/678(KB)2024, IA(I.B.C)/275(KB)2024,  
IA(I.B.C)/317(KB)2024, IA(I.B.C)/358(KB)2024,  
IA(I.B.C)/461(KB)2024, IVN.P (IBC)/7(KB)2024,  
IA(I.B.C)/2013(KB)2023, IA(I.B.C)/2004(KB)2023,  
IA(I.B.C)/732(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. R.R. Modi, Adv. ] For the Applicant in IA(I.B.C)/275(KB)2024

Mr. R.R. Modi, Adv. ] For the Respondent No.2 in IA(I.B.C)/2013(KB)2023

Mr. Avishek Guha, Adv. ] For the Respondent No.15 in IA(I.B.C)/2013(KB)2023  
Ms. Arunika Dutta, Adv. ] and IA(I.B.C)/732(KB)2024  
Mr. Kaustav De Sarkar, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Resolution Professional  
Mr. Dripto Majumdar, Adv. ]  
Mr. Manas Das, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **17<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**